No. X-1603/2026

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Summer Vacation commencing from Monday, 11th May 2026 to Sunday, 7th June, 2026 (both days inclusive) for the Principal Seat at Bombay and Benches at Nagpur, Aurangabad, Circuit Bench at Kolhapur and High Court of Bombay at Goa.

(A)

BOMBAY

1st Part

From 11.05.2026 to 15.05.2026

Sr. No.	Name of the Hon'ble Judges
1	DIVISION BENCH (ORIGINAL SIDE/APPELLATE SIDE) **SHRI ADVAIT M. SETHNA, J.** AND **SHRI SANDESH D. PATIL, J.**
2	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI ADVAIT M. SETHNA, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice ADVAIT M. SETHNA will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.

3	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI SANDESH D. PATIL, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SANDESH D. PATIL, will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.

2nd Part

From 18.05.2026 to 22.05.2026

Sr. No.	Name of the Hon'ble Judges
1	DIVISION BENCH (ORIGINAL SIDE/APPELLATE SIDE) **SHRI GAUTAM A. ANKHAD, J.** **AND** **SHRI SANDESH D. PATIL, J.**
2	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI GAUTAM A. ANKHAD, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice GAUTAM A. ANKHAD, will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.
3	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI SANDESH D. PATIL, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SANDESH D. PATIL, will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.

3rd Part

From 25.05.2026 To 29.05.2026

Sr. No.	Name of the Hon'ble Judges
1	DIVISION BENCH (ORIGINAL SIDE/APPELLATE SIDE) **SHRI SHYAM C. CHANDAK, J.** **AND** **SHRI SHREERAM V. SHIRSAT, J.**
2	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI SHYAM C. CHANDAK, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SHYAM C. CHANDAK, will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.
3	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI SHREERAM V. SHIRSAT, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SHREERAM V. SHIRSAT, will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.

4th Part

From 01.06.2026 To 05.06.2026

Sr. No.	Name of the Hon'ble Judges
1	DIVISION BENCH (ORIGINAL SIDE/APPELLATE SIDE) **SHRI SHYAM C. CHANDAK, J.** AND **SHRI FARHAN P. DUBASH, J.**
2	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI SHYAM C. CHANDAK, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SHYAM C. CHANDAK, will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.
3	SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) **SHRI FARHAN P. DUBASH, J.** **Note :** After Division Bench work is over, the Hon'ble Shri Justice FARHAN P. DUBASH, will take up Single Bench (O.S.)/(A.S.)-(CIVIL AND CRIMINAL) matters, if any.

(B)

NAGPUR BENCH

1st Part

From 11.05.2026 To 17.05.2026

Sr. No.	Name of the Hon'ble Judges
1	**SHRI RAJNISH R. VYAS, J.**

2nd Part

From 18.05.2026 To 24.05.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI NANDESH S. DESHPANDE, J.**

3rd Part

From 25.05.2026 To 31.05.2026

Sr. No.	Name of the Hon'ble Judges
3	**SHRI RAJ D. WAKODE, J.**

4th Part

From 01.06.2026 To 07.06.2026

Sr. No.	Name of the Hon'ble Judges
4	**SHRI PRAFULLA S. KHUBALKAR, J.**

(B)

AURANGABAD BENCH

1st Part

From 11.05.2026 To 17.05.2026

Sr. No.	Name of the Hon'ble Judges
1	**SMT. VAISHALI PATIL JADHAV**

2nd Part

From 18.05.2026 To 24.05.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI SIDDHESHWAR SUNDARRAO THOMBRE, J.**

3rd Part

From 25.05.2026 To 31.05.2026

Sr. No.	Name of the Hon'ble Judges
3	**SHRI S.G. CHAPALGAONKAR, J.**

4th Part

From 01.06.2026 To 07.06.2026

Sr. No.	Name of the Hon'ble Judges
4	**SHRI AJIT B. KADETHANKAR, J.**

(C)

CIRCUIT BENCH AT KOLHAPUR

1st Part

From 11.05.2026 To 17.05.2026

Sr. No.	Name of the Hon'ble Judges
1	**SHRI PRAVIN S. PATIL, J.**

2nd Part

From 18.05.2026 To 24.05.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI SACHIN S. DESHMUKH, J.**

3rd Part and 4th Part

From 25.05.2026 To 07.06.2026

Sr. No.	Name of the Hon'ble Judges
3	**SHRI RANJITSINHA R. BHONSALE, J.**

(D)

GOA

1st Part

From 11.05.2026 To 17.05.2026

Sr. No.	Name of the Hon'ble Judges
1	**SHRI JITENDRA JAIN, J.**

2nd Part

From 18.05.2026 To 24.05.2026

Sr. No.	Name of the Hon'ble Judges
2	**SHRI ASHISH S. CHAVAN, J.**

3rd Part

From 25.05.2026 To 31.05.2026

Sr. No.	Name of the Hon'ble Judges
3	**SHRI ASHWIN D. BHOBE, J.**

4th Part

From 01.06.2026 To 07.06.2026

Sr. No.	Name of the Hon'ble Judges
4	**SHRI AMIT S. JAMSANDEKAR, J.**

By Order

Date : 8th May 2026

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(Dr. M.S. Deshpande)
Registrar (Judl.-II)
High Court (A.S.), Bombay